

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSP/CSA/TGSP/TCSA/NO.~~ 339 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Anshul Speciality Molecules
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

Anshul Speciality Molecules

Adv

[Signature]

Order

CSA 339/230-232/NCLT/MB//MAH/2017

Company Application allowed vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)